

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

1. C.P. 1841/2019

CORAM : SHRI V.P. SINGH, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **23.08.2019**

NAME OF THE PARTIES: Mukesh Jain & Ors.

v/s.

Vovid Solutions Pvt. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

By the order of this Bench, the case is adjourned to 11.09.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

V.P. SINGH
Member (Judicial)